

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3591  
ANSWERED ON:29.07.2009  
ILLEGAL ANIMAL HOUSES  
Singh Shri Ganesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Animal Welfare Board of India and People for Animals have revealed that the animal houses situated in many medical colleges universities and research intuitions are unauthorised;
- (b) if so, the details thereof including the number of such colleges/institutes identified by the organisation;
- (c) whether the Government has conducted any investigation into the matter;
- (d) if so, the outcome thereof indicating the action taken by the Government against the guilty officials; and
- (e) the measures taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a): No, Sir.

(b) to (e): Does not arise.